

12.43 hrs.

PAPERS LAID ON THE TABLE

CORRESPONDENCE BETWEEN FOREIGN
MINISTERS OF INDIA AND PAKISTAN
FROM JUNE 15 TO AUGUST 10, 1974

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI SWARAN SINGH).
I beg to lay on the Table—

- (1) A copy of letter dated June 15, 1974 from Sardar Swaran Singh, Minister of External Affairs, to Mr Aziz Ahmed, Minister of State for Defence and Foreign Affairs, Government of Pakistan (Hindi and English versions).
- (2) A copy of letter dated July 9, 1974 from Mr. Aziz Ahmed, Minister of State for Defence and Foreign Affairs, Government of Pakistan to Sardar Swaran Singh, Minister of External Affairs, Government of India (Hindi and English versions).
- (3) A copy of letter dated August 2, 1974, from Sardar Swaran Singh, Minister of External Affairs to Mr. Aziz Ahmed, Minister of State for Defence and Foreign Affairs, Government of Pakistan. (Hindi and English versions).
- (4) A copy of letter dated August 10, 1974 from Mr. Aziz Ahmed, Minister of State for Defence and Foreign Affairs, Government of Pakistan to Sardar Swaran Singh, Minister of External Affairs, Government of India. (Hindi and English versions). [Placed in Library. See No. LT-8258/74].
- (5) A copy of letter dated August 20, 1974 from Sardar Swaran Singh, Minister of External

Affairs to Mr. Aziz Ahmed, Minister of State for Defence and Foreign Affairs, Government of Pakistan. (Hindi and English versions). [Placed in Library See No. 8258/74].

श्री अटल बिहारी वाजपेयी (ग्वालियर)
अध्यक्ष जी विदेश मंत्री ने तो कागज रखे हैं उनका हिन्दी अनुवाद साथ में नहीं है।

श्री स्वर्ण सिंह मैं चेक कर लूंगा।
मैं हिन्दी में अनुवाद तो करूँगा है, अगर वह कहा पहलू है तो पहुँच जायेंगे।

REPORT AND AUDITED ACCOUNTS OF
DEPOSIT INSURANCE CORPORATION,
BOMBAY FOR THE YEAR ENDED THE 31ST
DECEMBER, 1973

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI
K. R. GANESH): I beg to lay on the
Table a copy of the Report (Hindi
and English versions) on the work-
ing of the Deposit Insurance Corpora-
tion, Bombay, for the year ended the
31st December, 1973, along with the
Audited Accounts, under sub-section
(2) of section 32 of the Deposit In-
surance Corporation Act, 1961.
[Placed in Library See No. LT-8259/
74]

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL. Sir, I
have to report the following messages
received from the Secretary-General
of Rajya Sabha:—

- (i) In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting